

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:6572
ANSWERED ON:05.05.2010
FUNDS TO CHECK POLLUTION
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Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the Government has released funds to various States to check the level of pollution in their respective States;
- (b) If so, the details thereof during the last three years and the current year, State-wise;
- (c) the details of works undertaken with the help of funds allocated for pollution control;
- (d) whether the Government has undertaken any review of the said works; and
- (e) if so, the outcome thereof?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS(SHRI JAIRAM RAMESH)

(a)&(b)The Ministry of Environment & Forests provides funds to the States and Union Territories (UTs) under the Schemes of Assistance for Abatement of Pollution for strengthening of Pollution Control Boards (SPCBs) and Pollution Control Committees (PCCs). Funds also provided for setting up Common Effluent Treatment Plants (CETPs), Creation of Common Hazardous Wastes Treatment, Storage and Disposal Facilities (TSDFs) as well as demonstration projects for municipal solid waste, etc. The details of funds provided under these schemes for last three years and current year are given under Annexure -I.

The details of funds made available to various States and UTs under the National River Conservation Programme (NRCP) and National Lake Conservation Plan (NLCP) for Abatement of water Pollution in rivers and lakes are indicted in Annexure- II.

The Central Pollution Control Board (CPCB) also provides financial assistance to various SPCBs / PCCs for undertaking various activities relating to abatement of pollution.The details of funds released to various SPCBs and PCCs by the CPCB under the National Ambient Air Quality Monitoring Programme and Water Quality Monitoring Programme are given in Annexure-II.

(c) The funds released by the Ministry of Environment & Forests have been utilized for strengthening of Laboratories purchase of equipments and salary support in some cases by the SPCBs /PCCs. Work related to setting up of Sewage Treatment Plants (STPs), CETPs and TSDFs were also funded during the last three years. River and Lake cleaning projects have also been taken up in various states.

(d) & (e) Implementation of the above schemes is monitored / reviewed regularly by the Central and State Governments as well as the Central Pollution Control Board. Review of the funding pattern and the progress and quality of work is done from time to time. The funds are released to various SPCBs /PCCs and the agencies only after receipt of utilization certificates and satisfactory progress reports for previous releases. The CPCB conducts inspections of various projects like STPs /CETPs /TSDFs etc. and timely corrective action are taken.